

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.1149
TO BE ANSWERED ON 26.07.2023**

Cancellation of coal mines

**1149. SHRI RAJIV RANJAN SINGH ALIAS
LALAN SINGH:**

Will the Minister of *COAL* be pleased to state:

- (a) whether the Government has cancelled the tender for mining of Mandar Parbat Coal Mines in Bihar and if so, the reasons therefor;
- (b) whether it is a fact that there is a possibility of about 34.35 million tonnes of coal reserves in these coal mines, if so, the details thereof; and
- (c) whether there is a possibility of refloating tenders in Mandar Parbat Coal Mines, Pirpanti, Kahalgaon and Mahagama of Bihar, if so, the details thereof?

ANSWER

**MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)**

- (a) Mandar Parbat Coal block was offered in 4th, 5th and 6th tranches of coal block auction under MMDR Act, 1957 by Government of India. In all the above tranches of auction, no bid was received for this coal block.
- (b) The geological resources of 340.35 MT (Proved: 330.73 MT, Indicated: 9.62 MT) has been estimated in the Mandar Parbat coal mining block.
- (c) Mandar Parbat and Pirpanti Barahat coal blocks may be considered for future auctions after revision of boundary and/or Peak Rated Capacity.
